

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 234**  
**(IB)-932(ND)2020**  
**IA-926/2021**

**IN THE MATTER OF:**

**M/s. Drive India Enterprises Solution ... Applicant/Petitioner**  
**Limited**

**Versus**

**M/s. Essline Engineers and Consultants ... Respondent**  
**Private Limited**

**Under Section: 9 of IBC, 2016**

**Order delivered on 09.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**None**

**ORDER**

Renotify on 05.05.2021.



**(T.S SINGH)**  
**COURT OFFICER**